

In the Central Administrative Tribunal
Calcutta Bench

OA No.1230 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Pulak Bhushan Dasgupta

Vs.

Eastern Railway

For the Applicant : None

For the Respondents: Mr. C. Samaddar, Lt. Advocate

Heard on : 22-6-98

Date of Order : 22-6-98

O R D E R

Lt. Advocate Mr. Samaddar, appearing on behalf of the respondents, submits that the case be listed before the Division Bench. Applicant himself is present. Respondents are directed to file reply in the meantime. Accordingly, the matter is adjourned to 7-9-98.

(D. Purkayastha)
Member(J)